

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 84/95  
(OA 742/92)

Date of order: 14.3.95

Shri Baboo s/o Shri Sona resident of village & Post  
Bandbaretha, Tehsil Payana, Distt. Bharatpur, last  
employed on the post of Trolleyman under Permanent  
Way Inspector, Fatehpur Sikri, Western Railway.

... Petitioner.

VERSUS

1. Shri M. Ravindra, General Manager, Western Railway,  
Churchgate, Bombay.
2. Shri M. Sarrajuddin, Divisional Railway Manager,  
Western Railway, Kota Division, Kota.
3. Shri Dhanesh Gupta, Senior Divisional Engineer,  
Western Railway, Kota Division, Kota.

... Respondents.

CORAM

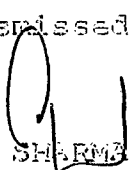
Hon'ble Mr. Gopal Krishna, Vice Chairman.  
Hon'ble Mr. O.P. Sharma, Member (Administrative)

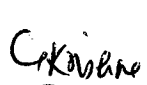
For the Petitioner ... Mr. S. Kumar.  
For the Respondents ... Mr. Manish Bhandari.

O R D E R

(PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN)

Heard the learned counsel for the parties. The  
learned counsel for the petitioner states that the  
decision of the Tribunal in OA no. 742/92 (OA no. 331/91)  
dated 9.11.94 has been implemented. This Contempt Petition  
has, therefore, become infructuous. The Contempt Petition  
is dismissed, and notices issued are discharged.

  
(O.P. SHARMA)  
MEMBER(A)

  
(GOPAL KRISHNA)  
VICE CHAIRMAN

AHQ.